

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01

No. HHC/GAZ/14-53/74-V-

Dated Shimla, the ~~15~~ ¹⁷ May, 2013

NOTIFICATION

In the interest of administration, the following transfers and postings of the members of the H.P. Judicial Service are hereby ordered with immediate effect:-

1. Shri Rakesh Kumar Chaudhary, Joint Director, H.P. Judicial Academy is transferred and posted as Additional District and Sessions Judge(1), Una.
2. Shri Padam Singh, Additional District and Sessions Judge(2), Mandi is posted as Additional District and Sessions Judge(1), Mandi.
3. Shri Davinder Kumar, will remain posted as Additional District and Sessions Judge(2), Una instead of Additional District and Sessions Judge(1), Una.

This is in continuation of this Registry Notification No. HHC/GAZ/14-53/74-V-11830-52 dated 29/30.4.2013.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-

Dated: 1.5.2013

Copy forwarded to:

1. The Registrar(Administration)-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Principal Secretary (Home)/ (Personnel) to the Govt. of H.P., Shimla. 3. The Registrar General/Registrar (Judicial & Judges Branch)/Registrar (Administration), High Court of H.P., Shimla.
4. The L.R.-cum-Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. All above named officers (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. Deputy Commissioners/Superintendents of Police, Mandi and Una, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.

